

(ग) और (ख). फिलहाल, ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

(ङ) घी का दाम काफी अधिक है इसलिए शुद्ध घी में बने पदार्थों के अधिक बिकने की सम्भावना नहीं है चूँकि ऐसे पदार्थों का मूल्य अवश्य ही बहुत अधिक होगा। वनस्पति का गैर रेलवे संस्थापनाओं में भी खाद्य पदार्थों के बनाने के लिए बड़े पैमाने पर उपयोग होता है।

Messrs Cooper Allen and Company Ltd.

226. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Cooper Allen and Co. Ltd. of British India Corporation at Kanpur has been finally taken over by Government ;

(b) if so, the number of employees who have been retrenched as a result of this taking over ; and

(c) whether they are likely to be taken back as on required basis ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The Cooper Allen and North West Tannery Units of the British India Corporation Ltd., Kanpur have been taken over by the Government with effect from 23rd May, 1969 by setting up a new company in the name and style of the Tannery and Footwear Corporation of India Limited, Kanpur.

(b) Out of a total number of 2,578 employees on the rolls of the Cooper Allen and North West Tannery Units on the date of transfer, the Tannery and Footwear Corporation has taken over 1,935 employees. There was no retrenchment on account of the taking over ; and

(c) For meeting their future requirements, Tannery and Footwear Corporation of India Ltd. will give preference to personnel not taken over, subject to their suitability for the jobs in hand.

Permission to Clerks for appearing in Departmental Stenographer Test

227. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Clerks who know type-writing are not allowed to appear for the Departmental Stenographer/Steno-typist test as is the practice in other Government Departments ; and

(b) if so, the reasons for the same and specific objections for not allowing them to appear for this test when they know type-writing and Stenography fully well ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b) : Attention of the Hon'ble Member is invited to reply to Unstarred Question No. 6428 put by him on 15.4.1969.

Registration certificates to new Units for Manufacture of Banned list

228. SHRI S.M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the facts which Government take into consideration for issuing Industrial Licences/Registration Certificates to the new units for manufacture of items which are on the banned list;

(b) whether before issuing such Industrial Licences/registration Certificates, Government also take into consideration as to how scarce category of raw materials such as steel sheets would be made available to these units when they are unable to feed even the existing units; and

(c) if so, whether the recognition of such fresh capacities does not further deteriorate the position of existing units which were established prior to the industry being placed on the banned list due to the newcomers becoming co-sharers in allocation of scarce category of steel sheets ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) While examining applica-